

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: NOVEMBER 11, 2020**

**No. 2157 /Admin. (Services)/2020**

Sri **Devendra Kumar-II**, Additional Civil Judge, Senior Division/  
Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division,  
Sonbhadra in the vacant court.

**BY ORDER OF THE COURT**

**Sd/-**

**(AJAI KUMAR SRIVASTAVA-I)**  
**REGISTRAR GENERAL**

**No. 514/Admin. (Services)/2020 Dated: Allahabad : November 11, 2020**

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Allahabad & Sonbhadra. (Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. Sri Devendra Kumar-II, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

**You will be considered for transfer in the Annual Transfer, after having completed total period of 3 years of posting including the period of posting spent at earlier station.**

10. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
11. The Mahalekhakar (Pratham/ Dwitiya), U.P., Allahabad.
12. The Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Registrar (Judicial) (Confidential), High Court, Allahabad.
14. The Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The J.R. (J) (Computer)/ In charge Computer Centre, High Court, Allahabad

16. The Deputy Registrar (Misc.), High Court, Allahabad.
17. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.Ss. to Hon'ble Administrative Judge, Allahabad & Sonbhadra with the request to place this notification before their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

Sd/-  
(ATUL SRIVASTAVA)  
REGISTRAR (J) (SERVICES)